

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2874  
ANSWERED ON:12.12.2005  
WELFARE SCHEMES FOR LABOURERS  
Sugavanam Shri E.G.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has initiated any schemes for the welfare of the labourers in the country;
- (b) if so, the details of such schemes which are being implemented at present;
- (c) the amount allocated for the above schemes during the last three years; and
- (d) the status of such scheme as on date, State-wise particularly for Tamil Nadu?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (d): A statement is annexed.

Statement referred to in part (a) to (d) of the Lok Sabha Unstarred Question No. 2874 for 12.12. 2005 regarding Welfare Schemes for Labourers

(a) to (d): The Ministry of Labour & Employment has set up five welfare funds to provide social security to some specified groups of the workers in the unorganised sector such as beedi workers, cine workers and certain non-coal mine workers to provide health care, housing, educational assistance for children, drinking water etc. The state-wise allocation of funds is not made. The details of allocation of funds (region-wise) during last three years is at Annexure-I.

In addition to above, the Government has launched several welfare and poverty alleviation/ employment generation schemes for the labourers through various Central Ministries/Departments. Some of such schemes are: Swarnjayanti Gram Swarajgar Yojana, Sampoorna Gramin Rojgar Yojana, Pradhanmantri Gram Sadak Yojana, National Social Assistance Programme (NSAP), etc. The Government is implementing Indira Awas Yojana (IAY) with the objective to provide assistance to the Below Poverty Line (BPL) rural households. Further, Janshree Bima Yojana providing for insurance cover to people living below or marginally above the poverty line, is also available for workers in the unorganised sector including agricultural workers. The Government has also redesigned the Universal Health Insurance Scheme (UHS), which is available to families living below poverty line (BPL) which, inter-alia, include agricultural workers, at subsidized annual premium. The Government has recently enacted National Rural Employment Guarantee Act, which provides for 100 days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Annexure-I Allocation of funds under Welfare Funds Act

(Rs. In thousand)  
Year Funds      Region (Welfare Commissioner)

Ajmer Allaha Banga Bhuban Hydera Jabal Karma Kolk Nagpur  
bad lore eswar bad pur    ata

LSDM 19728 3761 3339 6362 9956 15950 5854 1088 2186

IOMC - - 14863 36025 2607 15148 12986 - 14508

MICA 1602 - - - 5629 - 5542 - -

CINE 97 - 723 191 4025 - - 860 1980  
2004-05  
BWWF 28759 44662 172393 76687 226490 89164 61552 90025 111300

LSDM 31808 4728 3653 8974 11003 17262 5410 1478 2456

IOMC - - 15867 36520 3151 17014 16480 - 19593

MICA 2080 - - - 5712 - 5003 - -

CINE 75 - 1563 291 3758 - - 1050 2363

2005-06  
BWWF 34516 48695 175737 87270 223645 93208 62689 98914 138710

LSDM 24552 5669 4320 8630 11026 18698 6833 1491 2426

IOMC - - 15400 38261 3594 16347 25390 - 17738

MICA 2563 - - - 5275 - 5962 - -

CINE 78 - 815 345 3448 - - 1288 2086

# BWWF- Beedi Workers' Welfare Fund LSDM- Limestone and Dolomite Mines Welfare Fund IOMC- Iron Ore, Manganese Ore and Chrome Ore Mines Welfare Fund MICA- Mica Mines Labour Welfare Fund CINE- Cine Workers' Welfare Fund

## Region- States covered Ajmer- Gujarat, Rajasthan & Haryana Allahabad- Uttar Pradesh, Himachal Pradesh, Punjab, Jammu & Kashmir and Uttaranchal Bangalore- Karnataka & Kerala Bhubaneswar- Orissa Hyderabad- Tamilnadu & Andhra Pradesh Jabalpur- Madhya Pradesh & Chhatisgarh Karma- Bihar & Jharkhand Kolkata- West Bengal, Assam, Tripura & Meghalaya Nagpur- Maharashtra & Goa.